POST-OFFER PUBLIC ANNOUNCEMENT TO THE PUBLIC SHAREHOLDERS OF

ARUNJYOTI BIO VENTURES LIMITED

Corporate Identification Number: L01400TG1986PLC062463;
Registered Office: Plot No. 45, P & T Colony, Karkhana Secunderabad -500009, Telangana, India
Contact Details: +040-66684220;
Website: www.century21st.in; **Email Address:** cenport@gmail.com

Open Offer for acquisition of up to 5,38,434 (Five Lakhs Thirty-Eight Thousand Four Hundred and Thirty-Four) Equity Shares, representing 26.00% (Twenty-Six Percent) of the Voting Share Capital of Arunjyoti Bio Ventures Limited ('ABVL' or 'Target Company'), at an offer price of ₹30.00/- (Rupees Thirty Only) ('Offer Price'), made by Mr. Pabbathi Badari Narayan Murthy (Acquirer 1), Mr. Dathvik Pabbathi (Acquirer 2), and Ms. P S R Mahalakshmiprasanna (Acquirer 3), ('Acquirers'), pursuant to and in compliance with the provisions of Regulations Regulations 3 (1), 4 and such other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, and subsequent amendments thereto ('SEBI (SAST) Regulations') ('Offer').

This Post-Offer Public Announcement is being issued by CapitalSquare Advisors Private Limited, the Manager to the Offer ('**Manager**'), on behalf of the Acquirers, pursuant to and in compliance with the provisions of Regulation 18 (12) of the SEBI (SAST) Regulations, in respect of the offer in Financial Express (English daily) (All India Edition), Jansatta (Hindi daily) (All India Edition), Mana Telangana (Telugu daily) (Hyderabad Edition), Mumbai Lakshadeep (Marathi Daily) (Mumbai Edition), wherein the Detailed Public Statement dated Wednesday, July 20, 2022, was published on Thursday, July 21, 2022, in accordance with the provisions of Regulation 14 (3) of the SEBI (SAST) Regulations ('**Newspapers**') ('**Post-Offer Public Announcement**').

This Post-Offer Public Announcement should be read in continuation of, and in conjunction with the:

a) Public Announcement dated Thursday, July 14, 2022 ('**Public Announcement**'),
b) Detailed Public Statement dated Wednesday, July 20, 2022, published on Thursday, July 21, 2022, in the Newspapers, ('**Detailed Public Statement**'),
c) Draft letter of Offer dated Wednesday, July 27, 2022 ('**Draft Letter of Offer**'),
d) Letter of Offer dated Thursday, September 08, 2022, along with form of Acceptance cum Acknowledgement and Form SH-4 Securities Transfer Form ('**Letter of Offer**'),
e) Dispatch confirmation of the Letter of Offer advertisement dated Wednesday, September 14, 2022, published on Thursday, September 15, 2022, in the Newspapers ('**Dispatch Confirmation Advertisement**'),
f) Recommendations of the Committee of Independent Directors of the Target Company dated Thursday, September 15, 2022, which was published in the Newspapers on Friday, September 16, 2022 ('**Recommendations of IDC**'); and
g) Pre-Offer Advertisement cum Corrigendum to the Detailed Public Statement dated Saturday, September 17, 2022, which was published in the Newspapers on Monday, September 19, 2022 ('**Pre-Offer Advertisement**').

The Public Announcement, Detailed Public Statement, Draft Letter of Offer, Letter of Offer, Letter of Offer Dispatch Confirmation Advertisement, Recommendations of IDC, and the Pre-Offer Advertisement are hereinafter referred to as the '**Offer Documents**'.

This Post-Offer Public Announcement is being published in the same aforesaid Newspapers.

1.	**Name of the Target Company**	Arunjyoti Bio Ventures Limited
2.	**Name of the Acquirer and ~~PACs~~**	Mr. Pabbathi Badari Narayan Murthy (Acquirer 1), Mr. Dathvik Pabbathi (Acquirer 2), Ms. P S R Mahalakshmiprasanna (Acquirer 3). There is no person acting in concert with the Acquirer for this Offer.
3.	**Name of Manager to the Offer**	CapitalSquare Advisors Private Limited
4.	**Name of Registrar to the Offer**	Venture Capital And Corporate Investments Private Limited
5.	**Offer Details**	
5.1	Date of Opening of the Offer	Tuesday, September 20, 2022
5.2	Date of Closing of the Offer	Monday, October 03, 2022
6.	**Date of Payment of Consideration**	Thursday, October 13, 2022.

7.	**Details of the Acquisition**		
	Particulars	**Proposed in the Offer Documents (Assuming full acceptance in this Offer)**	**Actuals**
7.1	Offer Price	₹30.00/-	₹30.00/-
7.2	Aggregate number of Equity Shares tendered	5,38,434	7,52,509
7.3	Aggregate number of Equity Shares accepted	5,38,434	5,38,434
7.4	Size of the Open Offer(Number of Equity Shares multiplied by Offer Price per Equity Share)	₹1,61,53,020.00/-	₹1,61,53,020.00/-
7.5	**Shareholding of the Acquirer before the Share Purchase Agreement/ Public Announcement**		
a)	Number of Equity Shares	2,82,565	2,82,565
b)	% of fully diluted Equity Share capital	13.64%	13.64%
7.6	**Equity Shares acquired by way of Share Purchase Agreement**		
a)	Number of Equity Shares	1,96,559	1,96,559
b)	% of fully diluted Equity Share capital	9.49%	9.49%
7.7	**Equity Shares acquired by way of Offer**		
a)	Number of Equity Shares	5,38,434	5,38,434
b)	% of fully diluted Equity Share capital	26.00%	26.00%
7.8	**Equity Shares acquired after the Detailed Public Statement**		
a)	Number of Equity Shares acquired	Nil	Nil
b)	Price of the Equity Shares acquired	Nil	Ni
c)	% of Equity Shares acquired	Nil	Ni
7.9	**Post-Offer shareholding of the Acquirer**		
a)	Number of Equity Shares	10,17,558	10,17,558
b)	% of fully diluted Equity Share capital	49.14%	49.14%

7.10	**Pre-Offer and Post-Offer shareholding of the Public Shareholders***				
	Particulars	**Pre-Offer**	**Post-Offer**	**Pre-Offer**	**Post-Offer**
a)	Number of Equity Shares	18,82,709	10,53,342	18,82,709	10,53,342
b)	% of fully diluted Equity Share capital	90.91%	50.86%	90.91%	50.86%

** Prior to the execution of the Share Purchase Agreement dated Thursday, July 14, 2022, the Acquirers were holding 2,82,565 (Two Lakhs Eighty-Two Thousand Five Hundred and Sixty-Five) Equity Shares representing13.65% (Thirteen-point Six Five Percent) of the Voting Share Capital of the Target Company. Hence, their shareholding has been excluded from the Post-Offer shareholding of the Public Shareholders.*

8. The Acquirers accept full responsibilities for the information contained in this Post-Offer Public Announcement and for his obligations specified under SEBI (SAST) Regulations.

9. The Acquirers will consummate the Share Purchase Agreement transaction in accordance with the provisions of Regulations 22 (1), and 22 (3) read with 17 of the SEBI (SAST) Regulations and will make an application for reclassification of themselves as the promoters of the Target Company in accordance with the provisions of Regulation 31A (10) of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto ('**SEBI (LODR) Regulations**').

10. A copy of this Post-Offer Public Announcement will be accessible on the websites of Securities and Exchange Board of India at www.sebi.gov.in, BSE at www.bseindia.com, Manager to the Offer at www.capitalsquare.in, and the registered office of the Target Company.

11. The capitalized terms used in this Post-Offer Public Announcement shall have the meaning assigned to them in the Letter of Offer unless otherwise specified.

ISSUED BY MANAGER TO THE OFFER

CAPITALSQUARE®
Teaming together to create value

CAPITALSQUARE ADVISORS PRIVATE LIMITED
205-209, 2nd Floor, AARPEE Center, MIDC Road No 11, CTS 70, Andheri (East), Mumbai – 400093, Maharashtra, India
Contact Number: +91-22-6684-9999
Email Address: mb@capitalsquare.in
Website: www.capitalsquare.in
Contact Person: Mr. Viveka Singhal
SEBI Registration Number: INM000012219
Validity: Permanent
Corporate Identification Number: U65999MH2008PTC187863

Pabbathi Badari Narayana Murthy
Sd/-
Acquirer

Date: Saturday, October 15, 2022
Place: Mumbai